

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.11.2019 (MONDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	P.R. Raman-R1 K.S. Mahadevan-R2 Nidhi Saini
2.	Comp. App (AT) No. 238 of 2019	Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad	Swapnil Gupta	
3.	Comp. App. (AT) No. 247 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd & Ors. With	Yogesh K. Jagia	Bharat.K
4.	Comp. App. (AT) No. 248 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd & Ors.	Yogesh K. Jagia	Bharat.K

For Hearing

5.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
6.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	Suresh Kumar,C.P.
7.	Comp. App. (AT) No. 44 of 2019	Tumkur Vajram Shetty Jayawanth & Anr. Vs. Agile Labs Pvt Ltd & Ors.	M.Pretham	Saransh Jain

02:00 PM

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Lyer & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
9.	Comp. App. (AT) (Ins) No. 867 of 2019	Murlidhar Suganchand Agrawal. Vs. Vijay Kumar V.Iyer. & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
10.	Comp. App. (AT) (Ins) No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr. With	Karan Kohli	Neha Naik (R1) Ajay Bhargava (R2)
11.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr. With	Kunal Godhwani	Neha Naik (R1) Ajay Bhargava (R2)
12.	Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP With	Sangeeta Mishra	Ajay Bhargava (R2)
13.	Comp. App. (AT) (Ins) No. 924 of 2019	Sneha Traders. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd. With	Amit Agarwal	Neha Naik (R1)
14.	Comp. App. (AT) (Ins) No. 925 of 2019	Shamrao Baliram. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.	Amit Agarwal	Neha Naik (R1)

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By Order

**-Sd/-
Registrar**